

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**STARRED QUESTION NO. 3**  
ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017

**CENTRAL ROAD FUND**

\*3. SHRI NAGAR RODMAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमाग मंत्री

be pleased to state:

- (a) the funds accrued and released to the States under the Central Road Fund (CRF) during last two years and current year;
- (b) the number of road projects sanctioned, funds allocated and progress achieved under CRF, State-wise during the above period;
- (c) the norms/guidelines fixed for identification of roads under CRF;
- (d) whether some deficiencies have been noticed in these norms/guidelines and if so, the details thereof; and
- (e) whether such norms are being/have been revised and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 3 ANSWERED ON 02.02.2017 ASKED BY SHRI NAGAR RODMAL REGARDING CENTRAL ROAD FUND

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(a) The funds accrued under the Central Road Fund (CRF) during 2014-15, 2015-16 and 2016-17 (upto December, 2016) were Rs. 26,108 crore, Rs. 69,809 crore and Rs. 54,388 crore (provisional) respectively.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this, the Ministry also allocates funds to the States/ Union Territories (UTs) for development of State Roads (non Rural Roads) and Roads of Economic Importance and Inter State Connectivity (EI&ISC) as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time. The State/ UT-wise details of the CRF accrual and release and allocation and release/ expenditure under EI&ISC schemes during the last two years and the current year are at Annexure-I.

(b) The State / UT-wise details of projects approved / sanctioned for development of State Roads under CRF and EI & ISC Schemes during the last two years and current year are at Annexure-II and Annexure-III respectively.

As per Ministry's extant policy, the projects under the schemes are to be completed within thirty six months for hill States, North East States and twenty four months for other States.

The State / UT-wise details of projects completed under the CRF and EI&ISC schemes during the last two years and current year are at Annexure-IV & Annexure-V respectively.

(c) The identification, prioritization and selection of projects for approval/sanction under CRF and EI&ISC schemes are governed by the CRF(State Roads) Rules, 2014 amended by the CRF(State Roads) Amendment Rules, 2016.

(d) and (e) The total number of road accidents in the country during 2015 was about 5,01,423 which resulted into about 1,46,133 numbers of persons killed.

The CRF (State Roads) Rules, 2014 have been amended by the CRF (State Roads) Amendment Rules, 2016 with specific focus on Road Safety keeping in view the experiences gained, feedbacks received from various sources, etc.

These amended Rules inter-alia stipulate earmarking of 10% of funds for Road Safety works in States/UTs.

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 3 ANSWERED ON 02.02.2017 ASKED BY SHRI NAGAR RODMAL REGARDING CENTRAL ROAD FUND**

Statement showing State/UT-wise accrual and release during the last two years and current year under CRF

(Amount in Rs. crore)

Sl. No.	State	2014-15		2015-16		2016-17*	
		Accrual	Release <sup>\$</sup>	Accrual	Release <sup>\$</sup>	Accrual	Release <sup>@</sup>
1	Andhra Pradesh	225.15	<sup>#</sup> 73.12	136.13	178.13	348.72	306.74
2	Arunachal Pradesh	48.36	55.00	52.68	20.53	131.11	56.69
3	Assam	52.59	42.44	57.86	46.34	144.08	56.35
4	Bihar	73.73	83.36	80.88	80.88	200.46	107.37
5	Chhattisgarh	89.32	0.00	98.73	84.13	247.30	97.12
6	Goa	6.34	2.41	6.62	7.52	17.08	30.06
7	Gujarat	162.26	110.42	177.02	61.05	445.09	132.08
8	Haryana	73.73	73.73	79.45	79.45	194.74	127.69
9	Himachal Pradesh	37.26	0.00	40.59	95.14	100.91	37.14
10	Jammu & Kashmir	131.87	43.96	143.93	44.42	357.32	81.90
11	Jharkhand	59.46	17.74	65.63	9.10	164.63	110.55
12	Karnataka	160.14	170.51	178.18	164.46	450.95	489.63
13	Kerala	53.65	54.60	59.88	59.88	150.37	158.49
14	Madhya Pradesh	207.18	180.99	226.82	211.98	566.39	128.80
15	Maharashtra	269.28	100.00	289.57	432.85	717.66	501.14
16	Manipur	13.74	13.35	14.97	7.18	37.48	15.60
17	Meghalaya	16.12	5.14	17.56	5.51	42.57	15.29
18	Mizoram	12.68	4.23	13.82	4.70	34.18	12.47
19	Nagaland	10.04	5.95	10.94	0.11	27.42	9.02
20	Odisha	108.08	123.42	119.17	125.98	295.71	68.20
21	Punjab	62.89	27.58	67.93	48.22	167.04	39.21
22	Rajasthan	241.54	286.44	265.40	72.72	663.06	292.09
23	Sikkim	4.76	1.55	5.18	0.00	12.63	5.03
24	Tamil Nadu	153.01	155.09	160.33	160.33	392.02	355.12
25	Telangana	<sup>#</sup>	<sup>#</sup> 81.84	108.23	108.23	258.81	280.73
26	Tripura	7.14	6.31	7.77	0.08	19.09	6.35
27	Uttar Pradesh	209.56	234.26	227.69	227.69	569.23	219.71
28	Uttarakhand	38.32	25.51	41.45	0.42	103.68	13.67
29	West Bengal	78.49	85.80	84.91	55.48	210.97	184.01
30	Andaman & Nicobar Islands	0.00	0.00	6.93	0.00	16.89	5.04
31	Chandigarh	2.11	0.00	2.63	0.70	5.81	0.81
32	Dadar & Nagar Haveli	0.00	0.00	1.33	0.00	3.87	0.00
33	Daman & Diu	0.00	0.00	0.99	0.00	2.70	0.00
34	Delhi	22.20	14.59	24.75	0.00	64.12	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00	0.23	0.00
36	Puducherry	15.44	15.44	4.95	4.90	10.68	12.35

<sup>\$</sup>Funds to some states have been released more than accruals of States from unspent balance of previous years' of those States.

<sup>#</sup>Against Andhra Pradesh accrual Rs.225.15 crore, Rs.73.12 crore released for the State Andhra Pradesh and Rs.81.84 crore released for the Telangana.

<sup>@</sup>- Release for 2016-17 is upto December, 2016 against RE Accruals; funds to some States have been released more than accruals of States; the excess is to be adjusted from the unspent balance of previous years of these States and accruals of 2017-18 of the respective States.

Statement showing State/UT-wise allocation and release/ expenditure during the last two years and current year under EI&ISC schemes

(Amount in Rs. crore)

Sl. No.	States/UTs	2014-15		2015-16		2016-17 <sup>@</sup>	
		Allocation	Release	Allocation	Release	Allocation	Release
1.	Andhra Pradesh		0.00		0.00	25.00	11.95
2.	Arunachal Pradesh		9.26		22.43	38.00	6.36
3.	Assam		0.93		6.30	19.50	6.68
4.	Bihar		0.00		6.41	9.62	0.00
5.	Chhattisgarh		0.00		0.00	0.00	0.00
6.	Goa		0.00		7.89	20.00	0.93
7.	Gujarat		15.16		6.13	2.00	0.00
8.	Haryana		0.00		1.65	0.00	0.00
9.	Himachal Pradesh		0.00		0.00	25.00	9.68
10.	Jammu & Kashmir		12.00		0.00	20.00	0.07
11.	Jharkhand		11.40		0.00	36.00	14.40
12.	Karnataka		0.00		34.75	50.00	15.85
13.	Kerala		20.56		0.00	0.66	0.00
14.	Madhya Pradesh		0.00		0.00	0.00	0.00
15.	Maharashtra	250.00	0.00		9.38	60.00	21.97
16.	Manipur		0.00		12.72	35.00	21.15
17.	Meghalaya		0.00		13.67	8.50	0.00
18.	Mizoram		0.00		0.00	5.00	0.00
19.	Nagaland		8.00	355.35	33.74	49.00	8.16
20.	Odisha		0.00		18.06	48.00	24.42
21.	Punjab		0.00		12.71	2.00	0.44
22.	Rajasthan		0.00		8.21	14.00	5.22
23.	Sikkim		0.00		0.00	10.00	0.00
24.	Tamil Nadu		3.79		0.30	63.00	38.40
25.	Telangana		0.00		2.17	18.00	3.78
26.	Tripura		0.00		0.00	0.00	0.00
27.	Uttar Pradesh		12.00		68.77	55.00	0.81
28.	Uttarakhand		0.00		0.00	0.00	0.00
29.	West Bengal		0.00		0.00	20.50	5.37
	<b>UTs</b>						
30.	A&N Island		0.00		0.00	0.00	0.00
31.	Chandigarh		0.00		0.00	0.00	0.00
32.	Dadra & Nagar Haveli		0.00		0.00	0.00	0.00
33.	Daman & Diu	1.00	0.00		0.00	0.00	0.00
34.	Delhi		0.00		0.00	0.00	0.00
35.	Lakshadweep		0.00		0.00	0.00	0.00
36.	Puducherry		0.00		1.79	0.50	0.04

@ - Till December, 2016.

**ANNEXURE-II**

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 3 ANSWERED ON 02.02.2017 ASKED BY SHRI NAGAR RODMAL REGARDING CENTRAL ROAD FUND

The State / UT-wise details of proposals/ projects approved for development of State Roads under CRF during the last two years and current year

(Amount in Rs. crore)

Sl. No.	State/UT	2014-15		2015-16		2016-17*	
		Proposals Approved		Proposals Approved		Proposals Approved	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
	<b>States</b>						
1.	Andhra Pradesh	-	-	1	5.50	61	619.00
2.	Arunachal Pradesh	8	97.94	9	80.74	16	148.80
3.	Assam	9	90.03	16	66.84	19	560.00
4.	Bihar	9	124.67	-	-	-	-
5.	Chhattisgarh	10	305.56	-	-	5	401.27
6.	Goa	1	29.42	-	-	-	-
7.	Gujarat	-	-	9	473.02	39	796.45
8.	Haryana	-	-	11	280.91	15	366.05
9.	Himachal Pradesh	14	55.59	44	197.01	-	-
10.	Jammu & Kashmir	17	347.41	25	785.56	-	-
11.	Jharkhand	2	16.25	5	252.71	-	-
12.	Karnataka	15	70.50	-	-	562	3589.00
13.	Kerala	-	-	2	50.02	29	397.00
14.	Madhya Pradesh	-	-	27	1,045.00	11	550.40
15.	Maharashtra	85	1787.00	170	3,111.38	-	-
16.	Manipur	-	-	4	35.49	3	35.42
17.	Meghalaya	-	-	6	58.63	-	-
18.	Mizoram	-	-	4	29.92	2	126.64
19.	Nagaland	1	16.93	13	284.60	3	57.46
20.	Odisha	4	70.86	22	257.73	12	399.03
21.	Punjab	-	-	3	95.91	19	576.88
22.	Rajasthan	14	342.03	56	1,762.28	8	310.11
23.	Sikkim	4	17.55	4	32.55	1	5.48
24.	Tamil Nadu	-	-	78	390.00	148	605.65
25.	Telangana	-	-	-	-	85	1,020.00
26.	Tripura	1	6.47	-	-	1	4.52
27.	Uttar Pradesh	-	-	38	1,264.17	40	1642.78
28.	Uttarakhand	10	89.49	12	210.58	-	-
29.	West Bengal	6	238.54	5	195.28	-	-
	<b>UTs</b>						
30.	A&N Islands	-	-	6	44.38	13	39.52
31.	Puducherry	-	-	-	-	1	15.74

\*-Provisional till December, 2016.

**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 3 ANSWERED ON 02.02.2017 ASKED BY SHRI NAGAR RODMAL REGARDING CENTRAL ROAD FUND**

The State /UT-wise details of proposals / projects sanctioned for development of State Roads under EI & ISC Schemes during the last two years and current year

(Amount in Rs. crore)

Sl. No.	State/UT	2014-15		2015-16		2016-17*	
		Proposals Approved		Proposals Approved		Proposals Approved	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
1.	Andhra Pradesh	-	-	1	20.20	1	8.00
2.	Arunachal Pradesh	1	7.45	1	9.86	3	77.47
3.	Assam	2	60.47	-	-	-	-
4.	Bihar	2	23.96	-	-	-	-
5.	Goa	1	9.06	-	-	2	86.09
6.	Himachal Pradesh	1	37.42	1	25.38	-	-
7.	Jammu & Kashmir	-	-	1	158.84	-	-
8.	Jharkhand	1	24.23	1	20.85	-	-
9.	Maharashtra	-	-	1	649.50	-	-
10.	Manipur	2	63.59	-	-	2	57.10
12.	Meghalaya	-	-	1	60.15	-	-
13.	Mizoram	1	23.97	-	-	-	-
14.	Nagaland	2	56.97	2	53.81	4	415.26
15.	Odisha	1	52.42	2	52.51	-	-
16.	Punjab	1	12.15	-	-	1	21.93
17.	Rajasthan	2	19.54	1	37.86	-	-
18.	Tamil Nadu	-	-	2	90.91	5	105.00
19.	Telangana	-	-	1	36.46	-	-
20.	Uttar Pradesh	1	85.12	3	254.45	-	-
21.	West Bengal	-	-	1	56.52	-	-

\*- Provisional till December, 2016.

**ANNEXURE-IV**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 3 ANSWERED ON 02.02.2017 ASKED BY SHRI NAGAR RODMAL REGARDING CENTRAL ROAD FUND**

The State / UT-wise details of projects completed during last two years and the current year under CRF

Sl. No.	States/UTs	2014-15	2015-16	2016-17*
		Nos.	Nos.	Nos.
1.	Andhra Pradesh	0	41	31
2.	Arunachal Pradesh	0	0	62
3.	Assam	1	10	4
4.	Bihar	3	4	2
5.	Chhattisgarh	1	4	0
6.	Goa	2	0	0
7.	Haryana	1	5	1
8.	Himachal Pradesh	1	2	6
9.	Jammu & Kashmir	2	3	2
10.	Jharkhand	1	0	0
11.	Karnataka	110	81	90
12.	Kerala	6	14	10
13.	Madhya Pradesh	12	7	4
14.	Maharashtra	30	27	16
15.	Manipur	3	3	1
16.	Meghalaya	0	1	0
17.	Mizoram	1	0	1
18.	Odisha	3	8	6
19.	Punjab	2	1	2
20.	Rajasthan	38	16	7
21.	Tamil Nadu	23	6	67
22.	Telangana	0	33	12 <sup>#</sup>
23.	Tripura	1	1	0
24.	Uttarakhand	0	5	0
25.	Uttar Pradesh	12	17	7
26.	West Bengal	10	2	0
27.	Puduchchery	0	1	2

\*- Provisional till December, 2016

#-cumulative 45 nos. completed.

**ANNEXURE-V**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 3 ANSWERED ON 02.02.2017 ASKED BY SHRI NAGAR RODMAL REGARDING CENTRAL ROAD FUND**

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The State / UT-wise details of projects completed during last two years and the current year under EI&ISC

Sl. No.	States/UTs	2014-15	2015-16	2016-17*
		Nos.	Nos.	Nos.
1.	Arunachal Pradesh	0	0	2
2.	Bihar	0	2	0
3.	Goa	1	0	0
4.	Gujarat	1	0	0
5.	Haryana	0	2	0
6.	Himachal Pradesh	0	0	1
7.	Jammu & Kashmir	0	0	1
8.	Karnataka	0	3	2
9.	Madhya Pradesh	2	1	0
10.	Manipur	1	0	0
11.	Nagaland	0	0	1
12.	Odisha	0	2	0
13.	Punjab	0	2	0
14.	Rajasthan	3	1	1
15.	Sikkim	4	0	0
16.	Tamil Nadu	5	0	0
17.	Uttar Pradesh	0	2	0
18.	West Bengal	0	0	1
19.	Puduchchery	0	1	0

\*- Provisional till December, 2016.

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